

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE T.V. ANILKUMAR

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA,
1942

BAIL APPL.NO. 1778 of 2020

CRIME NO 11/2020 OF EXCISE RANGE MATTANCHERRY,
ERNAKULAM DISTRICT

PETITIONER/ACCUSED:

SHRI. JISHIN, AGED 18 YEARS,
S/O JANARDHANAN
MANDALIKKAD HOUSE
NEKRAJE P.O
VIA CHENGOLA, KASARGODU-671 543

BY ADV SRI. V.V NANDAGOPALAN NAMBIAR

RESPONDENT/COMPLAINANT:

STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, COCHIN - 682 031.
(C.R 11/2020 OF EXCISE RANGE, MATTANCHERY)

BY SR.PUBLIC PROSECUTOR SRI.C N PRABHAKARAN

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION
ON 21.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

B.A.No.1778 of 2020

: -2- :

Dated this the 21st day of April, 2020

O R D E R

Post this matter on 24.04.2020.

T.V.ANILKUMAR
JUDGE

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